

### Code of conduct for political parties

1785. SHRI ARJUN SETHI : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether the proposed code of conduct for political parties to promote national integration and combat communalism has again been shelved for lack of agreement on what constitutes communal activity;

(b) whether the need for a code was stressed first by the 1968 meeting of the NIC, a conference of Chief Ministers in 1980 highlighted its urgency and wanted party leaders to ensure that their followers did nothing to aggravate existing differences or created mutual hatred between castes and communities; and

(c) if so, what steps have been taken so that the participants could subscribe those objectives that sought to condemn the tendency that stuck at the root of national solidarity?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH : (a) to (c) Various suggestions for evolving a code of conduct for political parties in the context of communal harmony have been made from time to time at different forms. A draft code of ethics for political parties was evolved and placed before the Third Meeting of the committee on communal and Caste Harmony in November, 1982. The Comments on draft code have still not been received from all the members of the Committee.

### गढ़वाल में रेगिस्तान का बढ़ना

1786. श्री हेमवतीनन्दन बहुगुणा : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या सरकार का ध्यान कानपुर से प्रकाशित दिनांक 12 दिसम्बर, 1983 के हिन्दी दैनिक "जागरण" के पृष्ठ 7 पर कालम 6 में "गढ़वाल में रेगिस्तान बढ़ रहा है" शीर्षक के

अंतर्गत प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या कुमाऊं और बड़वाल के पहाड़ी क्षेत्रों में नदियां सूख रही हैं और भूस्खलन भी हो रहा है;

(ग) यदि हां, तो वहां भूस्खलन को रोकने के लिए सरकार ने क्या कदम उठाए हैं;

(घ) क्या 60 प्रतिशत क्षेत्र में पेड़-पौधे सुरक्षित रखना आवश्यक है, जो कि अब केवल 35 प्रतिशत रह गया है;

(ङ) यदि हां, तो 60 प्रतिशत क्षेत्र को पेड़-पौधों के लिए सुरक्षित रखने के लिए सरकार द्वारा क्या उपाय किये जा रहे हैं; और

(च) यदि उपाय नहीं किये जा रहे हैं; तो उसके क्या कारण हैं;

पर्यावरण विभाग में उप-मंत्री (श्री दिग्विजय सिंह) (क) से (च) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी।

### Checking of Crimes Against women Belonging to Scheduled Castes/Scheduled Tribes

1787. SHRI SURAJ BHAN : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4648 on 21 December, 1983 regarding rapes on women of backward classes and state;

(a) the guidelines covering precautionary, preventive, punitive, rehabilitative and personnel policy, measures required to be taken for checking crimes against women specially those belonging to the Scheduled